Annexure 1

Name of the corporate debtor: Pebble Glossy Metals Private Limited

Date of commencement of CIRP: 30-11-2021

List of creditors as on: 14-03-2022

List of operational creditors (Government Dues)

SI. No.	Details of Claimant		List of Details of claim received		f operational creditors (Government Dues) Details of claim admitted				Amo unt of	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks , if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related Party?	% of votin g share in CoC, if appli cable	ngent	dues, that may be setoff	ventication		
1.	Department of Trade & Taxes/ Delhi VAT	Govt. of NCT of Delhi	21/12/2021	17,86,45,991	12,35,65,545	Operati onal	No	99.65	NIL	NIL	N.A.	5,50,80,446	The received claim is not in the prescribe d form i.e. Form B of Schedule of IBBI (Insolven cy Resolutio n Process for Corporate Persons) Regulatio ns, 2016 and the claim of Rs.5,50,8 0,446

PROPESSIONAL SELLA GUYL

2	Income Tax	Govt. of India	07/03/2022	1,90,98,906	5,000	Operati	No	0.004	NIL	NIL	N.A.	1,90,93,906	arises after CIRP Commen cement date The claim of Rs.
	Department					onal							1,90,93,9 06 is not eligible for admissio n in the CIRP as an Appeal is already pending before Ld. CIT (A).

Allow Lin Bales Colar Services